

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22th September, 2021

NOTICE

It is hereby notified that the matter listed on 23.09.2021(Thursday) Cause list as Item No.3 at 10:30 AM, before the Hon'ble Bench of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical), will now be taken up by the reconstituted Bench Comprising of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical), after the rising of 10:30 AM Bench.

By order of Hon'ble Acting Chairperson

-Sd/-

Registrar